

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1774
TO BE ANSWERED ON AUGUST 01, 2024**

**PROJECTS FOR BASIC INFRASTRUCTURE FACILITIES IN SMALL AND
MEDIUM CITIES**

NO. 1774. SMT. DHANORKAR PRATIBHA SURESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has approved projects to provide basic infrastructure facilities in small and medium cities in the country and if so, the details thereof, town and city-wise;**
- (b) the details of the financial assistance provided for the said sanctioned projects, town and city-wise;**
- (c) whether the Government has allocated funds as per sanctioned urban development projects of the State Government;**
- (d) if so, the details of the funds sanctioned and released to the State Governments; and**
- (e) if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (e) : As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its flagship Missions/Programmes. The Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), a component of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) came to an end on 31 March, 2014. However, all those projects of UIDSSMT in which 50% or more of the Central Assistance had been released and physical progress was 50% or more as on 31 March, 2014 or were sanctioned during transition phase of the Mission, were approved for funding under AMRUT upto 31 March, 2017.**

This period has also come to an end and all the projects have been handed over to the respective States, on closure of the Scheme.

Apart from this, the Ministry assists the States/Union Territories through its other Missions viz. Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0), Smart Cities Mission (SCM) and Swachh Bharat Mission-Urban 2.0 (SBM-U 2.0). The central assistance is sanctioned to States/Union Territories and not to the cities. The schemes are implemented by the States/UTs in accordance with the Mission/Scheme guidelines.

Under the SCM, 100 cities have been selected, of which 66 cities have population less than 10 lakhs. This includes 12 cities having less than 1 lakh population, 33 cities having population between 1-5 lakhs and 21 cities with population between 5-10 lakh (as per census 2011). An amount of ₹29,693 crores of Central assistance has been released to these 66 cities. These cities have undertaken a total of 5,162 projects amounting to ₹91,143 crore. Of these projects 4,548 projects amounting to ₹76,735 crore (84% of total projects) have been completed.

Details of central assistance allocated and released to States/Union Territories under AMRUT 2.0 and SBM-U 2.0 are at Annexure I & II respectively.

ANNEXURE - I

ANNEXURE AS REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 1774 REGARDING 'PROJECTS FOR BASIC INFRASTRUCTURE FACILITIES IN SMALL AND MEDIUM CITIES' FOR ANSWER ON 1ST AUGUST, 2024.

OVERALL FUNDS ALLOCATED & RELEASED TO STATES/UNION TERRITORIES (UTs) UNDER AMRUT 2.0

(₹ in crore)

Sl. No.	State / UT	Committed Central Assistance	Total Released (Overall)
1	ANDAMAN AND NICOBAR	36	Nil
2	ANDHRA PRADESH	2948	674.59
3	ARUNACHAL PRADESH	226	34.48
4	ASSAM	775	75.62
5	BIHAR	2628	429.53
6	CHANDIGARH	170	53.87
7	CHHATTISGARH	1303	166.49
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	30	Nil
9	DELHI	2885	212.31
10	GOA	85	17.26
11	GUJARAT	4512	936.12
12	HARYANA	1496	153.35
13	HIMACHAL PRADESH	256	60.1
14	JAMMU AND KASHMIR	867	166.9
15	JHARKHAND	1183	114.54
16	KARNATAKA	4628	718.57
17	KERALA	1374	177.29
18	LADAKH	128	11.7
19	LAKSHADWEEP	2	Nil
20	MADHYA PRADESH	4065	379.91
21	MAHARASHTRA	9310	2,056.80
22	MANIPUR	170	20.72
23	MEGHALAYA	111	67.48
24	MIZORAM	143	31.39
25	NAGALAND	176	40.28
26	ODISHA	1373	367.69
27	PUDUCHERRY	150	31

Sl. No.	State / UT	Committed Central Assistance	Total Released (Overall)
28	PUNJAB	1836	354.9
29	RAJASTHAN	3552	349.7
30	SIKKIM	40	4.98
31	TAMIL NADU	4942	966.23
32	TELANGANA	2789	170.37
33	TRIPURA	157	69.51
34	UTTAR PRADESH	8161	1,420.27
35	UTTARAKHAND	585	53.14
36	WEST BENGAL	3658	564.37
	Total	66,750.00	10,951.47

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DETAILS OF STATE/UT -WISE FUNDS ALLOCATED AND RELEASED UNDER SWACHH BHARAT MISSION – URBAN 2.0 (SBM-U 2.0)

(₹ in crores)

State/UT	SBM –U 2.0 (2021-2026)	
	Funds allocated	Funds Released
A&N Islands	8.60	1.95
Andhra Pradesh	1413.30	298.68
Arunachal Pradesh	129.00	28.73
Assam	503.50	82.02
Bihar	1204.80	209.47
Chandigarh	45.20	23.75
Chhattisgarh	727.30	209.67
Dadra & Nagar Haveli and Daman & Diu	31.20	0.18
Delhi	1192.60	415.05
Goa	77.80	7.72
Gujarat	1918.90	248.21
Haryana	645.70	13.46
Himachal Pradesh	156.70	33.09
Jammu & Kashmir	429.90	97.46
Jharkhand	519.00	52.42
Karnataka	2245.30	326.68
Kerala	875.10	55.33
Ladakh	62.70	2.66
Madhya Pradesh	2200.20	119.60
Maharashtra	3758.50	791.81
Manipur	96.20	14.79
Meghalaya	67.30	16.79
Mizoram	82.50	14.84
Nagaland	158.88	40.17
Odisha	821.40	285.17
Puducherry	83.21	22.74

Punjab	1054.20	216.49
Rajasthan	1765.80	252.08
Sikkim	19.40	4.03
Tamil Nadu	3296.70	656.15
Telangana	1067.30	393.78
Tripura	85.30	15.34
Uttar Pradesh	4073.80	350.38
Uttarakhand	343.40	32.68
West Bengal	1449.30	217.65